

port, set up by the Planning Commission to study the transport requirements of Calcutta, Bombay, Delhi and Madras, the Railways have set up a Metropolitan Rail Transport Organisation in Calcutta. This organisation is currently engaged on the following two items of work :

- (i) Final Location Survey and preparation of Project Report and Detailed Estimates for a Suburban Dispersal Line, from Dum Dum to Princep Ghat.
- (ii) Techno-Economic Studies for a Mass Rapid Transit System consisting of Metropolitan Railway Lines along two corridors ; one east-west between Sealdah and Howrah and the other north-south along Chittaranjan Avenue, Jawaharlal Nehru Road and Ashutosh Mukherjee Road.

These Studies and Surveys would yield data on the basis of which final decisions can be taken as regards the construction of Mass Transport facilities in the Calcutta City. This would include the facilities required for dispersing, to their destinations in the City, passengers arriving at Howrah and Sealdah stations, by the Main Line and Suburban Trains. Provision of the Mass Transport facilities in the City, would help to reduce the congestion on the roads and bridges, including the Howrah Bridge.

#### INDUSTRIES ENGAGED IN PRODUCTION OF LUXURY AND NON-ESSENTIAL ITEMS

\*1002. **Shri Sitaram Kesri** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to state :

(a) whether Government have drawn up a list of industries engaged in the production of luxury and non-essential items with a view to discourage investment in such fields ; and

(b) if so, the details thereof ?

**The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed)** : (a) and (b). In the new licensing policy recently announced, the exemption limit from industrial licensing has been raised to Rs.1 crore, subject to certain important conditions. With a view to accelerate the rate of industrial growth and to bring about more healthy competition, it is intended that investible resources should be invested freely in different industrial sectors, subject to the constraint of foreign exchange requirements beyond marginal levels and the condition that new units and expansion of existing units belonging to the Larger Industrial Houses and by foreign companies and 'dominant' undertakings shall be regulated by licence. Government, however, are anxious that there should not be an undue flow of resources for the establishment of manufacturing capacity for non-essential or luxury goods which make a heavy draft on scarce resources and in the light of experience of working of the new policy, the question of classification of certain luxury and non-essential industries would be considered with a view to discourage further investments in these fields. In so far as non-essential and luxury industries, which are based on imported raw materials or components to a substantial extent, such cases would not be encouraged and would be dealt with suitably at the stage of licensing.

#### SUPPLY OF TANK-WAGONS TO OIL COMPANIES

\*1003. **Shri A. Sreedharan** : Will the Minister of **Railways** be pleased to state :

(a) whether the demand of the Indian Oil Corporation and other oil companies for tank-wagons at important oil installations is being met fully by the Railways ;

(b) whether any difficulty has been experienced by the oil installations and oil supply is affected due to the non-availability of tank-wagons ; and

(c) the steps taken by Government to see that no delay is caused in the supply of tank-wagons ?